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disposal of the University Grants Commission and they will be free to distribute the amounts as they like.

SHRI BASAPPA SHETTY: Is the Government going to introduce uniform scales of pay in all universities, which is one of the recommendations of the Commission?

DR. K. L. SHRIMALI: As far as the Central Universities and the constituent colleges of the Delhi University are concerned, the revised grades have already been accepted with effect from 1st April 1956. That would cover the Aligarh Muslim University, the Banaras Hindu University, the Delhi University and the Delhi colleges. The question of Viswabharati is already under consideration. As regards other universities, we have written to the State Governments to accept the grades as recommended by the University Grants Commission, only the Central Government are not in a position to give subsidies.

SHRI MAHESWARA NAIK: May I know, whether the grants are made exclusively to the universities or extended to the colleges under those universities, I mean private colleges under them?

DR. K. L. SHRIMALI: If the hon. Member is referring to the grants that we made in the First Five Year Plan, the University Grants Commission made up the difference between the salary scales actually drawn by the university professors and lecturers and the salaries they would have drawn if they had been on the scales proposed by the Commission. This scheme was sanctioned by the Commission up to the end of the First Five Year Plan period, *i.e.*, 31st March 1956. It will be open to the University Grants Commission to see what they will do in future considering the limited funds which they have at their disposal.

SHRI H. N. KUNZRU: The hon. Minister said that Government would bear half the cost. What is the cost

out of which Government will bear 50 per cent?

DR. K. L. SHRIMALI: With regard to the primary school teachers I said......

MR. CHAIRMAN: Let us not go to the primary school teachers. We are concerned with the colleges.

SHRI H. N. KUNZRU: He said, in reply to the question of my hon. friend, Mr. Saksena.....

MR. CHAIRMAN: It was an irrelevant answer.

SHRI H. N. KUNZRU: I do nut think it related to primary school teachers.

SHRI H. P. SAKSENA: I never meant the primary school teachers.

Dr. K. L. SHRIMALI: I referred to the primary school teachers. I am sorry if I misunderstood the question.

SHRI T. BODRA: Have Government received any reports of discriminatory action in regard to the payment of grants-in-aid to the colleges run by the Christjap Missionaries?

DR. K. L. SHRIMALI: Sir, this is a different question and the University Grants Commission will look into it.

*42 and *43 [For answers vide cols. 384—389 infra.]

OFFICERS OF THE ARMED FORCES TAKEN IN THE INDIAN ADMINISTRATIVE SERVICE

- *44. SHRIMATI VIOLET ALVA: Will the Minister for HOME AFFAIRS be pleased to state:
- (a) whether any officers from the Armed Forces have been taken into the Indian Administrative Service; and
- (b) if so, what is their number and what are the reasons for selecting them?

THE MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR): (a) Yes,

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(b) 103, out of which 97 officers were appointed against the War reserved vacancies in virtue of their approved 'War service' and 6 officers were appointed under the Emergency Recruitment Scheme, which was necessitated due to the shortage of officers in the State I.A.S. Cadres.

SHRIMATI VIOLET ALVA: How was the selection made? How were the officers taken over from the Armed I Forces to the civil side?

SHRI B. N. DATAR: The selection was made by the then Federal Public Service Commission, now the Union Public Service Commission.

SHRI JASWANT SINGH: Is it because these officers were considered unfit for military service that they were provided on the civil side?

SHRI B. N. DATAR: I have said in my reply, Sir, that approved "War service" was taken into account. After the cessation of War there was retrenchment and naturally these persons were provided on the civil side because their services were approved.

नालन्दा में पढन वाले विदेशी क्रिक्षार्थी

*४५. श्री नवाब सिंह चौहान : क्या शिक्षा मंत्री यह बताने की कुपा करेंगे कि नालन्दा की शिक्षा संस्था में विदेशों के कितने शिक्षार्थी शिक्षा पा रहें हैं और सरकार उनको क्या सहायता दे रही है ?

t [FOREIGN STUDENTS STUDYING AT NALANDA

*45. Shri NAWAB SINGH CHAUHAN: Will the Minister for EDUCATION be pleased to state the number of foreign students studying at present in the educational institution at Nalanda and the amount of aid given to them by Government?]

शिक्षा उपमंत्री (डा० के० एल० श्रीमाली) : नालन्दा की शिक्षा संस्था में इस समय शिक्षा पाने वाले विदेशी शिक्षा-थियों (व्यक्तिगत दाखला पाने वाले शिक्षा-थियों सहित) की कुल संख्या के विषय में पूर्ण जानकारी इकट्ठी की जा रही है। संस्था में शिक्षा पाने वाले एक ही शिक्षार्थी (लाग्रोस के पादरी) के पढ़ने का प्रबन्ध सरकार ने किया है। उसको १६५५-५६ में दी गयी ग्राधिक सहायता केवल ४५० रुपये थी।

to Questions

t[THE DEPUTY MINISTER. FOR EDUCATION (DR. K. L. SHRIMALI): The full information about total number of foreign students (including private students) studying at present at Nalanda Institute, Nalanda, is being obtained. The Government have sponsored only one monk student from Laos for studies at the Institute. The amount of aid given to him in 1955-56 was Rs. 450 only.]

श्री नवाब सिंह चौहान : लाग्रोस के पादरी ! ये कौन हैं, मैं समझ नहीं सका ?

डा० के० एल० श्रीमाली : बुद्धिस्ट मींक ।

शी नदाव सिंह चौहान : क्या कारण है कि और दूसरे विद्यार्थियों के बारे में आपको सूचना प्राप्त नहीं हो सकी जब कि इस एक विद्यार्थी के बारे में हो गई?

डा० के० एल० : श्रीमाली इसके बारे में कुछ गलतफहमी हो गई। पहले यह खयाल रहा कि शायद जो सरकार के नियुक्त किये हुये स्कालसं हैं उन्हीं के बारे में इत्तिला मांगी गई है। बाद में यह खयाल हुआ कि सभी विद्यार्थियों के बारे में जानकारी चाहिये। हमने नालंदा इंस्टीट्यूट को इंफार्मेशन भेजने के लिये कहा है श्रीर ज्योंही वह इंफार्मेशन श्रा जायेगी हम उसे सभा पटल पर रख देंगे।

श्री नवाब सिंह चौहान : जहां तक सरकार का सम्बन्ध है सहायता देने का